

Oppression of Harijans at Saiini-yasiikuppam in Pondicherry

♦350. SHRIV. P. MUNUSAMY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the entire Harijan colony in Sanniya-shikuppam Union territory of Pondicherry was seized by the caste Hindus recently and the Harijans were not allowed to move out of the colony for two days with result that they could not procure even provisions from shops and drinking water from the well ;

(b) if so, what action has been taken by the police authorities to protect the Harijans from the inhuman act;

(c) whether it is also a fact that a Harijan was attacked by a caste Hindu in the very presence of a circle inspector of Villianur ; and

(d) if so, what action has been taken against the said officer ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA. MAK-

WANA) : (a) No. Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Supply of sugar to industrial consumers

•351. SHRI ARVINDGANESH KULKARNI :
SHRI JAHARLAL BANNERJEE :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that DGTD recommends requirements of sugar for industrial consumers

borne on the DGTD list, if so, what is the quantity recommended by DGTD for these concerns during the last three years ending October, 1980 ;

(b) whether the sugar required by these industrial consumers is supplied directly by the Government of India through Ministry of Food, if not, what are the agencies through which sugar is supplied ; and

(c) whether DGTD also recommends requirement of sugar by chemical and drug manufacturers, if so, what is the agency which supplies the commodity ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) and (b) It was only during the operation of the voluntary price regulation scheme (1st September to 15th November, 1980) that the DGTD made recommendations for allocation of sugar for industrial units which consume this commodity in bulk. The total quantity recommended for the period 1st September to 31st October was 9569 MTs. In relation to these industrial units, the Deptt. of Food allocated the sugar directly.

(c) The DGTD does not make recommendations in relation to requirements of sugar by chemical and drug manufacturers.

Resolution and decisions of All India Defence Employees Federation

♦352. SHRI BHUPESH GUPTA :
SHRI KALYAN ROY :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to the resolution adopted by the All India